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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) no.118/BB/2018	For compliance	Sec 9 of I&B code	M/s Gannon Dunkerly & Co Ltd	M/s Frontier Legal	M/s Scotts Garments Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: Adv for Petitioner Sneha (SNEHA NAGARAJ)

RESPONDENT/s: Adv. for Respondent  
Balram (BALRAM.R.RAO)  
9886433220

**ORDER**

Heard Ms.Sneha Nagaraj, learned counsel for the Petitioner and Shir Balram R.Rao, learned counsel for the Respondent. Learned counsel submit that she is filing compliance Memo. as directed by this Tribunal vide order dated 03.07.2018. Post the case for admission on 28.08.2018.

  
Member(T)

Prema Murray - Steno

  
Member(J)